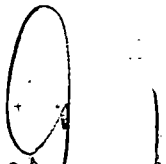


In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry	Orders of the Tribunal
21.9.94. <i>Rel. behalf of M.S. 29/9/94</i>	Mr. N. S. Rathore - Bond Holder on behalf of Mr. Mahendra Shah - Counsel for petitioner Mr. Manish Bhandari - Counsel for respondents. The Contempt petition is dismissed. Notices discharged.  (O.P. Sharma) MCA  (D.L. Mehra) V.C. <i>Copy sent to the app ce and son 21-30-94</i> <i>g</i>